

[Authorised English Translation]

HARYANA GOVERNMENT  
ENVIRONMENT DEPARTMENT

Notification

The 4th May, 2001

No. S.O.49/C.A.(E.P.P. and R.)R./1996/R.8/2001.—In exercise of the powers conferred by sub-rule (1) read with sub-rule (2) of rule 8 of the Chemical Accidents (Emergency Planning, Preparedness and Response) Rules, 1996, the Governor of Haryana hereby constitutes the District Crisis Group to be the apex body in the Jhajjar District to deal with major chemical accidents and to provide expert guidance for handling chemical accidents. The District Crisis Group shall consist of the following :—

- |   |                  |
|---|------------------|
| 1. Deputy Commissioner, Jhajjar   | Chairperson      |
| 2. Assistant Director Industrial Safety, Rohtak                                     | Member Secretary |
| 3. General Manager, District Industries Centre, Jhajjar                             | Member           |
| 4. Fire Officer of Municipal Committee, Jhajjar                                     | Member           |
| 5. District Public Relations Officer, Jhajjar                                       | Member           |
| 6. One representative of Trade Unions to be nominated by Deputy Commissioner        | Member           |
| 7. Senior Superintendent of Police, Jhajjar   | Member           |
| 8. Civil Surgeon, Jhajjar   | Member           |
| 9. Secretary, Municipal Committee or Executive Officer Municipal Committee, Jhajjar | Member           |
| 10. Executive Engineer, PWD (Public Health), Jhajjar                                | Member           |
| 11. Regional Officer, Haryana State Pollution Control Board, Hisar                  | Member           |
| 12. Deputy Director, Agriculture, Jhajjar   | Member           |
| 13. (i) Senior Assistant Director, Industrial Safety and Health, Gurgaon            | Member           |
| (ii) Medical Officer of Health, Faridabad   | Member           |
| 14. General Manager, Haryana Roadways, Jhajjar                                      | Member           |
| 15. One representative of Industries to be nominated by Deputy Commissioner         | Member           |

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**Functions of District Crisis Group**

- (i) Assist in the preparation of the district off-site emergency plan;
- (b) review all the on-site emergency plans prepared by the occupier of Major Accident Hazards Installation for the preparation of the District off-site emergency plan;
- (c) assist the District Administration in the management of chemical accidents at a site lying within the district;
- (d) continuously monitor every chemical accident;
- (e) ensure continuous information flow from the district to the Centre and State Crisis Group regarding accident situation and mitigation efforts;
- (f) forward a report of the chemical accident within fifteen days to the State Crisis Group; and
- (g) conduct atleast one full scale mock drill of a chemical accident at a site each year and forward a report of the strength and the weakness of the plan to the State Crisis Group.

D.S. DHESI,

Commissioner and Secretary to Government,  
Haryana, Environment Department.